

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/925/2020**

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sumit Verma, Age 29 years, S/o Late Sh. Rachpal Chand, R/o Village & P.O. Chak Kirpal Pur, Tehsil Akhnoor, District Jammu.

.....Applicant

(Advocate:- Mr. Aarif Javaid Khan-**Not Present**)

**Versus**

1. Union of India, through Secretary, Ministry of Defence, New Delhi.
2. Chief Engineer, HQ Northern Command, Udhampur Zone-900386, C/o 56 APO.
3. Engineer-in-Chief Branch (EIC-4) Integrated HQ of MoD (Army), Kashmir House, Rajaji Marg, DHQ PO New Delhi-110001
4. HQ 135 Works Engineers
5. G.E. (S) Akhnoor

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 03.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 02.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**